

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.3696/2019

New Delhi, this the 2nd day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Monika aged about 25 yars,
Daughter of Shri Hari Kishan,
Candidate of Combined Higher Secondary
Level Examination, 2017 in Group C,
Resident of : Village & Post –Pipri Khera,
Teh.-Ganaur & Distt. Sonipat
(Haryana) 131039

–Applicant

(By Advocate: Mr. P.S. Khare)

Versus

Staff Selection Commission thro
The Chairman,
Department of Personnel & Training,
Block No. 12, C G O Complex,
Lodhi Road, New Delhi-110003.

2. The Deputy Director
Staff Selection Commission,
Department of Personnel & Training,
North Western Region, Block-3,
Ground Floor, Kendriya Sadan, Sector-9,
Chandigarh-1600017.

– Respondents

(By Advocate: Mr. J.P. Tiwary)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

On the submission of learned counsel for the applicant the OA
is dismissed as withdrawn with liberty to file afresh.

(Mohd. Jamshed)
Member(A)

(S.N. Terdal)
Member (J)

